GOVERNMENT OF TELANGANA ABSTRACT

Courts - Civil & Criminal - Shifting of certain Courts from existing stations to new stations in the State and change of nomenclature of certain Courts - Approved - Orders - Issued.

LAW (LA, LA&J- HOME-COURTS-A2) DEPARTMENT

G.O.Rt.No.247

Dated:27-05-2022 Read the following:-

- 1. G.O.Ms.No.18, Law (LA, LA&J-Home-Courts.A2) Department, Dated.10.05.2022.
- 2. G.O.Ms.Nos.19 to 51, Law (LA, LA&J-Home-Courts.A2) Department, Dated:17.05.2022.
- 3. From the Registrar General, High Court for the State of Telangana at Hyderabad, Letter Roc.No.346/E1/2021, Dated.19-05-2022.

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In the letter 3rd read above, the Registrar General, High Court for the State of Telangana at Hyderabad, has stated that during establishment of Courts in the new Judicial districts some districts remains with only one District Court without additional Court which is overburdened and hence, the High Court proposed to shift certain Courts so regularized from one place to another place and also certain regular Courts as mentioned therein for functioning in the proposed places either as Principal Courts or Additional Courts, and requested for approval of the same and issue necessary orders in the matter accordingly.

Government, after careful examination of the proposal of the Registrar General, High Court for the State of Telangana at Hyderabad, hereby approve and order for shifting and renaming of the following Courts mentioned in Column No.2 of the table below to the new stations mentioned in Column No.3 of the table below:-

SI. No.	Name of the Court and station from where the District Courts/JCJs/FTCs is to be shifted	Name of the station where the District Courts/JCJs/Fast Track Courts is to be established by way of shifting and its revised nomenclature
(1)	(2)	(3)
	COURTS IN THE CADRE C	F DISTRICT JUDGE
1	Court of Special Sessions Judge for fast tracking the cases relating to atrocities against Women-cum-VI Additional District and Sessions Judge, Adilabad.	I st Additional District and Sessions Judge, Mancherial
2	Court of Special Sessions Judge for fast tracking the cases relating to atrocities against Women-cum-VII Additional District and Sessions Judge, Karimnagar	I st Additional District and Sessions Judge, Rajanna Sircilla
3	Court of Special Sessions Judge for fast tracking the cases relating to atrocities against Women-cum-IX Additional District and Sessions Judge, Sangareddy, Medak District.	I st Additional District and Sessions Judge, Medak
	COURTS IN THE CADRE OF J	
1	Addl. Junior Civil Judge -cum- Addl. Judicial Magistrate of First Class, Kodangal (Court Sanctioned vide G.O.Ms. No.24 Finance (HRM-II)) Dept., Dated: 15.03.2021)	Junior Civil Judge-cum- Judicial Magistrate of First Class, Kosigi, Narayanpet District.

	Addl. Junior Civil Judge -cum- Addl. Judicial Magistrate of First Class, Kalwakurthy (Court Sanctioned vide G.O.Ms. No.24 Finance (HRM-II)) Dept., Dated: 15.03.2021)	Junior Civil Judge-cum- Judicial Magistrate of First Class, Amangal, Rangareddy District.
FA	AST TRACK COURTS REGULARIZED IN 1	
1	IV Additional District and Sessions Judge's Court (FTC), Karimnagar	I st Additional District and Sessions Judge, Jagtial
2	II Additional District and Sessions Judge's Court (FTC), Khammam	I st Additional District and Sessions Judge, Kothagudem
3	XIII Additional District and Sessions Judge's Court (FTC), Hyderabad	Principal District and Sessions Judge, Narayanpet
4	II Additional District and Sessions Judge's Court (FTC), Mahabubnagar	I st Additional District and Sessions Judge, Gadwal
5	III Additional District and Sessions Judge's Court (FTC), Nalgonda	I st Additional District and Sessions Judge, Suryapet
6	IV Additional District and Sessions Judge's Court (FTC), Nalgonda	I st Additional District and Sessions Judge, Bhongir
7	II Additional District and Sessions Judge's Court (FTC), Nizamabad	I st Additional District and Sessions Judge, Kamareddy
		D : : I District and Socions ludge
8	IV Additional District and Sessions Judge's Court (FTC), Warangal	Mulugu
	IV Additional District and Sessions Judge's Court (FTC), Warangal ST TRACK COURTS REGULARIZED IN T	Mulugu HE CADRE OF SENIOR CIVIL JUDGE
	Judge's Court (FTC), Warangal	Mulugu HE CADRE OF SENIOR CIVIL JUDGE Addl. Senior Civil Judge-cum- Addl. Asst. Sessions Judge, Mancherial Note:- The Government directs that this Court shall sit at Luxettipet twice in a week to receive and dispose off
FA	Judge's Court (FTC), Warangal ST TRACK COURTS REGULARIZED IN To Addl. Senior Civil Judge-cum- Addl. Asst. Sessions Judge (FTC), Asifabad at Luxettipet	Addl. Senior Civil Judge-cum- Addl. Asst. Sessions Judge, Mancherial Note:- The Government directs that this Court shall sit at Luxettipet twice in a week to receive and dispose off the cases arising from the Mandals of Luxettipet, Hajipur, Dandepally and Jannaram Addl. Senior Civil Judge-cum- Addl. Asst. Sessions Judge, Gadwal
FA 3	Judge's Court (FTC), Warangal ST TRACK COURTS REGULARIZED IN To Addl. Senior Civil Judge-cum- Addl. Asst. Sessions Judge (FTC), Asifabad at Luxettipet II Addl. Senior Civil Judge- cum-Asst Sessions Judge (FTC), Mahabubnagar VIII Addl. Senior Civil Judge (FTC), City Civil Court, Hyderabad	Mulugu HE CADRE OF SENIOR CIVIL JUDGE Addl. Senior Civil Judge-cum- Addl. Asst. Sessions Judge, Mancherial Note:- The Government directs that this Court shall sit at Luxettipet twice in a week to receive and dispose off the cases arising from the Mandals of Luxettipet, Hajipur, Dandepally and Jannaram Addl. Senior Civil Judge-cum- Addl. Asst. Sessions Judge, Gadwal Addl. Senior Civil Judge-cum- Addl. Asst. Sessions Judge, Bhongir
FA 3	Judge's Court (FTC), Warangal ST TRACK COURTS REGULARIZED IN TO Addl. Senior Civil Judge-cum- Addl. Asst. Sessions Judge (FTC), Asifabad at Luxettipet II Addl. Senior Civil Judge- cum-Asst Sessions Judge (FTC), Mahabubnagar VIII Addl. Senior Civil Judge (FTC), City Civil Court, Hyderabad IX Addl. Senior Civil Judge (FTC), City Civil Court, Hyderabad	Addl. Senior Civil Judge-cum- Addl. Asst. Sessions Judge, Mancherial Note:- The Government directs that this Court shall sit at Luxettipet twice in a week to receive and dispose off the cases arising from the Mandals of Luxettipet, Hajipur, Dandepally and Jannaram Addl. Senior Civil Judge-cum- Addl. Asst. Sessions Judge, Gadwal Addl. Senior Civil Judge-cum- Addl. Asst. Sessions Judge, Bhongir Senior Civil Judge-cum-Asst. Session Judge at Vemulawada.
FA 3	Judge's Court (FTC), Warangal ST TRACK COURTS REGULARIZED IN TO Addl. Senior Civil Judge-cum- Addl. Asst. Sessions Judge (FTC), Asifabad at Luxettipet II Addl. Senior Civil Judge- cum-Asst Sessions Judge (FTC), Mahabubnagar VIII Addl. Senior Civil Judge (FTC), City Civil Court, Hyderabad IX Addl. Senior Civil Judge (FTC), City Civil Court, Hyderabad X Addl. Senior Civil Judge (FTC), City Civil Court, Hyderabad X Addl. Senior Civil Judge (FTC), City Civil Court, Hyderabad	Mulugu HE CADRE OF SENIOR CIVIL JUDGE Addl. Senior Civil Judge-cum- Addl. Asst. Sessions Judge, Mancherial Note:- The Government directs that this Court shall sit at Luxettipet twice in a week to receive and dispose off the cases arising from the Mandals of Luxettipet, Hajipur, Dandepally and Jannaram Addl. Senior Civil Judge-cum- Addl. Asst. Sessions Judge, Gadwal Addl. Senior Civil Judge-cum- Addl. Asst. Sessions Judge, Bhongir Senior Civil Judge-cum-Asst. Session Judge at Vemulawada. Addl. Senior Civil Judge-cum- Addl. Asst. Sessions Judge, Siddipet
FAX 1 2 2 3 4	Judge's Court (FTC), Warangal ST TRACK COURTS REGULARIZED IN TO Addl. Senior Civil Judge-cum- Addl. Asst. Sessions Judge (FTC), Asifabad at Luxettipet II Addl. Senior Civil Judge- cum-Asst Sessions Judge (FTC), Mahabubnagar VIII Addl. Senior Civil Judge (FTC), City Civil Court, Hyderabad IX Addl. Senior Civil Judge (FTC), City Civil Court, Hyderabad X Addl. Senior Civil Judge (FTC), City	Addl. Senior Civil Judge-cum- Addl. Asst. Sessions Judge, Mancherial Note:- The Government directs that this Court shall sit at Luxettipet twice in a week to receive and dispose off the cases arising from the Mandals of Luxettipet, Hajipur, Dandepally and Jannaram Addl. Senior Civil Judge-cum- Addl. Asst. Sessions Judge, Gadwal Addl. Senior Civil Judge-cum- Addl. Asst. Sessions Judge, Bhongir Senior Civil Judge-cum-Asst. Session Judge at Vemulawada. Addl. Senior Civil Judge-cum- Addl. Asst. Sessions Judge, Siddipet Addl. Senior Civil Judge-cum- Addl. Asst. Sessions Judge, Siddipet Addl. Senior Civil Judge-cum- Addl. Asst. Sessions Judge, Wanaparthy
FA: 1 2 3 4 5	ST TRACK COURTS REGULARIZED IN TO Addl. Senior Civil Judge-cum- Addl. Asst. Sessions Judge (FTC), Asifabad at Luxettipet II Addl. Senior Civil Judge— cum-Asst Sessions Judge (FTC), Mahabubnagar VIII Addl. Senior Civil Judge (FTC), City Civil Court, Hyderabad IX Addl. Senior Civil Judge (FTC), City Civil Court, Hyderabad X Addl. Senior Civil Judge (FTC), City Civil Court, Hyderabad X Addl. Senior Civil Judge (FTC), City Civil Court, Hyderabad XI Addl. Senior Civil Judge (FTC), City	Mulugu HE CADRE OF SENIOR CIVIL JUDGE Addl. Senior Civil Judge-cum- Addl. Asst. Sessions Judge, Mancherial Note:- The Government directs that this Court shall sit at Luxettipet twice in a week to receive and dispose off the cases arising from the Mandals of Luxettipet, Hajipur, Dandepally and Jannaram Addl. Senior Civil Judge-cum- Addl. Asst. Sessions Judge, Gadwal Addl. Senior Civil Judge-cum- Addl. Asst. Sessions Judge, Bhongir Senior Civil Judge-cum-Asst. Session Judge at Vemulawada. Addl. Senior Civil Judge-cum- Addl. Asst. Sessions Judge, Siddipet Addl. Senior Civil Judge-cum- Addl.

3. Government also hereby change nomenclature of the following Courts mentioned in Column No.2 of the table below as proposed in Column No.3 of the table below:-

SI. No.	Present nomenclature of the	Proposed nomenclature of the Court			
NO.	Court (2)	(3)			
	(4)	ZED IN THE CADRE OF DISTRICT JUDGE			
1	II Additional District and Sessions	Principal District and Sessions Judge,			
'	Judge's Court (FTC), Mancherial	Mancherial			
2	VII Additional District and Sessions	Principal District and Sessions Judge,			
_	Judge's Court (FTC), Nirmal	Nirmal			
3	III Additional District and Sessions	II Additional District and Sessions Judge,			
	Judge's Court (FTC), Khammam	Khammam			
4	IV Additional District and Sessions	VI Additional District and Sessions Judge,			
	Judge's Court (FTC), Sathupally	Sathupally			
5	XIV Additional District and Sessions	XIV Additional Chief Judge, Hyderabad			
	Judge's Court (FTC), Hyderabad				
6	IV Additional District and Sessions	Principal District and Sessions Judge,			
	Judge's Court (FTC), Nagarkurnool	Nagarkurnool			
7	II Additional District and Sessions	II nd Additional District and Sessions			
	Judge's Court (FTC), Sangareddy	Judge, Sangareddy I st Additional District and Sessions Judge,			
8	IV Additional District and Sessions Judge's Court (FTC), Siddipet	Siddipet			
9	V Additional District and Sessions	Principal District and Sessions Judge,			
9	Judge's Court (FTC), Jangaon	Jangaon			
10	VIII Additional District and Sessions	Principal District and Sessions Judge,			
'0	Judge's Court (FTC), Jayashankar	Jayashankar at Bhupalapally			
	Bhupalapally	•			
11	VI Addl. District and Sessions	VI Addl. Distrrict and Sessions Judge-cum-			
	Judge's Court-cum- VI Additional	VI Additional Metropolitan Sessions Judge-			
	Metropolitan Sessions Judge's	cum-Family Court, Ranga Reddy District at			
	Court (FTC), Cyberabad, Ranga	Kukatpally.			
10	Reddy District at Kukatpally	IX Additional District and Sessions Judge-			
12	IX Addl. District and Sessions Judge's Court-cum-IX Additional	cum-IX Additional Metropolitan Sessions			
	Metropolitan Sessions Judge's	Judge, Rangareddy at L.B.Nagar			
	Court (FTC), Cyberabad, Ranga				
	Reddy District at L.B. Nagar				
13	X Addl. District and Sessions	X Additional District and Sessions Judge-			
	Judge's Court-cum- X Additional	cum-X Additional Metropolitan Sessions			
	Metropolitan Sessions Judge's	Judge, Rangareddy at L.B.Nagar			
	Court (FTC), Cyberabad, Ranga	•			
	Reddy District at L.B. Nagar	II Additional District and Sessions Judge-			
14	XI Addl. District and Sessions Judge's Court-cum- XI Additional	cum-I Additional Metropolitan Sessions			
	Metropolitan Sessions Judge's	Judge-cum- II Additional Family Court,			
	Court (FTC), Cyberabad, Ranga	Medchal Malkajgiri District at Medchal.			
	Reddy District, Medchal				
	FAST TRACK COURTS REGULARIZED IN THE CADRE OF				
	SENIOR CIVIL JUDGE				
1	I Additional Senior Civil Judge-cum-	Addl. Senior Civil Judge-cum- Addl. Asst.			
	Assistant Sessions Judge's Court,	Sessions Judge, Khammam			
	(FTC), Khammam	Addl. Senior Civil Judge-cum- Addl. Asst.			
2	I Addl. Senior Civil Judge- cum- Asst Sessions Judge (FTC),	Sessions Judge, Mahabubnagar			
	Mahabubnagar	0000.0110 00090,			
3	Addl. Senior Civil Judge-cum-Addl.	Senior Civil Judge-cum- Asst. Sessions			
	Sessions Judge, (FTC), Nizamabad	Judge, Armoor			
	at Armoor				

4	III Addl. Senior Civil Judge-cum-Asst. Sessions Judge (FTC), Narsampet	Senior Civil Judge-cum- Asst. Sessions Judge, Narsampet
5	Senior Civil Judge's Court, (FTC), Malkajgiri	Addl. Senior Civil Judge-cum- Addl. Asst. Sessions Judge, Malkajgiri Addl. Senior Civil Judge-cum- Addl. Asst.
6	Senior Civil Judge–cum-Asst. Sessions Judge, (FTC), Ibrahimpatnam, Ranga Reddy District	Sessions Judge, Ibrahimpatnam
7	Senior Civil Judge-cum-Asst. Sessions Judge, (FTC), Chevella	Senior Civil Judge-cum- Asst. Sessions Judge, Chevella
8	VI Addl. Senior Civil Judge – cum- Asst. Sessions Judge, (FTC), Medchal	Addl. Senior Civil Judge-cum- Addl. Asst. Sessions Judge, Medchal

- The change of nomenclature shall come into effect from 2nd June, 2022. 4.
- The Registrar General, High Court for the State of Telangana at Hyderabad, shall take 5. necessary action in the matter, accordingly.
- This order issues with the concurrence of Finance (HRM.II) Department vide their U.O.Note No.1550370/125/A1/HRM.II/2022, dated:24-05-2022.

(BY ORDER AND IN THE NAME OF THE GOVERNOR OF TELANGANA)

NANDIKONDA NARSING RAO SECRETARY TO GOVERNMENT LEGAL AFFAIRS, LEGISLATIVE AFFAIRS & JUSTICE

The Registrar General, High Court for the State of Telangana at Hyderabad.

The concerned District Courts/District Collectors/DTOs through the Registrar General,

High Court for the State of Telangana at Hyderabad.

The Accountant General, Telangana, Hyderabad.

The Pay & Accounts Officer, Hyderabad.

The Director of Treasury and Accounts, Hyderabad.

Copy to:

The P.S. to Secretary to C.M.

The P.S. to Minister (Law & Courts).

The P.S. to Chief Secretary to Government

The P.S. to Secretary to Law Department.

Sf/Sc.

// FORWARDED :: BY ORDER //

SECTION OFFICER